GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

RAJYA SABHA UNSTARRED QUESTION NO.96 TO BE ANSWERED ON 2ND FEBRUARY, 2021

PRICING AND SUPPLY AGREEMENT WITH SII

96 SHRI DEREK O' BRIEN:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether Government has finalized a pricing and supply agreement with Serum Institute of India (SII) Limited for COVID-19 vaccines
- (b) if so, the time when the pricing and supply agreement for the vaccine was finalized, if not, the reasons therefor
- (c) when was the approval granted to Oxford/AstraZeneca COVID-19 vaccine in India and
- (d) whether it is a fact that multiple doses of the vaccine produced for India could not be rolled out despite approval due to the lack of a formal agreement for supply, if so, the details thereof, if not, the reasons therefor?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

- (a) & (b): Yes, for procurement of COVID-19 vaccines, the Supply Order dated 11th January 2021 was placed with Serum Institute of India (SII) Limited.
- (c): The vaccine (Covishield) of M/s Serum Institute of India, Pune, with technology transfer from AstraZeneca/Oxford University, was approved for restricted use in emergency situation by the Central Drugs Standard Control Organization (CDSCO).
- (d): No. As per protocol, the Supply Order for COVID-19 vaccines, specifying the number of vaccine doses, was placed with the manufacturer and vaccines were delivered within 3 days to the States/UTs and other consignee points.